## [Shri B.V. Desai]

vernment for clearing the third and the fourth units of the Raichur Thermal Power Project is delayed further, it will deteriorate the position.

Matters Under

Rule 377

Therefore, I appeal and request the Hon'ble Minister to kindly consider this aspect urgently and take a final decision without any further delay.

I may also state that the Karnataka State has a strong case for setting up an atomic power plant which is being considered by the Government.

I hope and trust that the Central Government will see the urgency of the case and take immediate measures.

(ii) Early Clearance by Central Government of the Silent Valley Hydro-Electric Project 10 Overcome the Power Shortage in Kerala

SHRI V.S. VIJAYARADHAVAN (Palghat)\*: The Government of Kerala has submitted a new proposal regarding the Silent Valley hydro-electric project. According to this new proposal, there will be no reservoir at Silent Valley and the water from Silent Valley will be diverted to Kerala Bhawani river and it will be stored in a reservoir to be built there.

This proposal submitted by the Government of Kerala goes a long way - in meeting the objection raised by the environmentalists namely that if a reservoir is built at Silent Valley it will inundate a part of the evergreen forest. The question of Silent Valley hydroelectric project assumes very great importance in the context of alarming power shortage being experienced in Kerala. The Malabar region of Kerala is the worst hit due to power-cut. Silent Valley project is the only major hydro-electric project which can meet fully the power requirements of Malabar region.

In view of the urgency of the problem and also in view of the eminently practical approach adopted in the new proposal submitted by Kerala, I would request the Government to clear this project as quickly as possible.

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(iii) Need for taking over the Laksar and Iqual Pur Sugar Mills by Government for their proper functioning

श्री जगपाल सिंह (हरिद्वार) : मेरे संसदीय क्षेत्र हरिद्वार की दो चीनी मिलें हैं जिनके नाम लक्सर व इकवालपुर शुगर फैक्ट्री से जाने जाते हैं। पिछले कई वर्षों से ये बीमार चल रही हैं। किसानों के बार-बार मांग करने पर भी ये फैक्टियां सरकार द्वारा अधिग्रहण नहीं की गई। यही नहीं, इनकी कार्य-पद्धति में भी कोई सुधार नहीं किया गया जिसके कारण किसानों को बहुत दिक्कतों का सामना करना पड़ रहा है। किसान फैविट्यों की खराबी के कारण एक-एक सप्ताह तक गेट पर बोगी लेकर खड़े रहते हैं, लेकिन गन्ने की तुलाई नहीं की जाती है।

गत चाल सत्र में करीब एक करोड़ रुपये के गन्ने के रस को इकबालपुर शुगर फैक्ट्री की नाली में बहाया गया जो आज भी नालियों में सड़ा हुआ देखा जा सकता है। यह देश का नुकसान है।

अतः मैं सरकार से मांग करता हूं कि इन दोनों चीनी मिलों का अगले चालू सीजन से पहले अधिग्रहण करे।

(iv) Need to Introduce a Direct Train between Koraput and Bhubaneshwar

CHINTAMANI SHRI GRAHI (Bhubaneshwar): Koraput is predominantly tribal Orissa. It is the second largest district in area in India. It has bountry of natural

<sup>\*</sup>The original speech was delivered in Malayalam.